

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 696**

**TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944
(SAKA)**

CYBER CRIME CELLS IN THE COUNTRY

696 SHRI S NIRANJAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of districts in the country that have a dedicated cyber crime cell, the details thereof, State-wise;

(b) the measures being taken by Government to train the police personnel in handling cyber crimes, the details thereof; and

(c) whether there exists or Government plans to create an inter-state forum for sharing cyber inputs and coordination in the area of cyber crime?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a) : The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber crime police stations in its publication “Data on Police Organizations”. The latest published report is for the year 2022. As per the data published by the BPR&D, State/UT-wise detail of the cyber crime police stations, as on 01.01.2022 is at Annexure-I. The States/UTs set up the police stations as per requirement.

(b) & (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs).

The Central Government has taken various measures to supplement the efforts of States/UTs including capacity building of LEAs to deal with cybercrimes which, inter-alia include the following:

- i. The Ministry of Home Affairs has set up the 'Indian Cyber Crime Coordination Centre (I4C)' to provide ecosystem for tackling all types of cyber crime in the country, in a coordinated and comprehensive manner.**
- ii. The Ministry of Home Affairs has provided financial assistance under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States/UTs.**

- iii. Training curriculum has been prepared for Law Enforcement Agencies personnel, prosecutors and judicial officers for better handling of investigation and prosecution. States/UTs have been mandated to organize training programmes. So far, more than 20,300 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics, etc.**
- iv. Ministry of Home Affairs operationalized the National Cyber Crime Reporting Portal www.cybercrime.gov.in to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children. Incidents reported on this portal are automatically routed to the State/UT law enforcement agency concerned for taking further steps as per the provisions of the law. A toll-free helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.**
- v. The Massive Open Online Courses (MOOC) platform under the I4C called 'CyTrain' portal has been developed. CyTrain portal helps in the capacity building of Police Officers/Judicial Officers**

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through online course on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. So far, more than 28,700 Police Officers from States/UTs are registered and more than 7,800 Certificates issued through the portal.

State/UT –wise details of cyber crime police stations

Sl.No.	STATES/UTs	Number of Cyber Crime Police Station (s)
1	Andhra Pradesh	3
2	Arunachal Pradesh	1
3	Assam	0
4	Bihar	1
5	Chhattisgarh	1
6	Goa	1
7	Gujarat	24
8	Haryana	8
9	Himachal Pradesh	1
10	Jharkhand	7
11	Karnataka	8
12	Kerala	19
13	Madhya Pradesh	1
14	Maharashtra	46
15	Manipur	1
16	Meghalaya	1
17	Mizoram	1
18	Nagaland	1
19	Odisha	15
20	Punjab	2
21	Rajasthan	2
22	Sikkim	0
23	Tamil Nadu	46
24	Telangana	3
25	Tripura	0
26	Uttar Pradesh	18
27	Uttarakhand	2
28	West Bengal	31
29	A & N Islands	0
30	Chandigarh	0
31	D & N Haveli and Daman & Diu	0
32	Delhi	15
33	Jammu and Kashmir	2
34	Ladakh	0
35	Lakshadweep	0
36	Puducherry	1
TOTAL		262

Source: BPR&D publication “Data on Police Organizations”, 2022